

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.134 - IA/58(AHM)2022 in CP 19 of 2017  
With  
ITEM No.135 - IA/59(AHM)2022 in IA 77 of 2017

**Proceedings under Section IA For Directions**

**IN THE MATTER OF:**

Rajkumar Dindayal Agarwal & Ors  
V/s  
Rohit Rajkumar Agarwal & Ors

.....Applicant

.....Respondent

**Order delivered on: 15/03/2023**

**Coram:**

Dr. Madan B. Gosavi, Hon'ble Member(J)  
Mr.Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Mohit Gupta, Ld. Adv.  
For the Respondent : None

**ORDER**

We direct learned counsel for the Petitioner to file affidavit of proof of service of notice within a week.

The matter stands adjourned to 14.06.2023

-SD-

**KAUSHALENDRA KUMAR SINGH**  
**MEMBER (TECHNICAL)**

-SD-

**DR. MADAN B. GOSAVI**  
**MEMBER (JUDICIAL)**